

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2312
ANSWERED ON:04.08.2015
Separate Development Board
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal for creation of separate Development Boards for the development of certain regions in the country;
- (b) if so, the details thereof;
- (c) whether the Union Government has received proposal from the State Government of Maharashtra for constitution of separate Development Board for Konkan region;
- (d) if so, the details and the present Status thereof; and
- (e) the steps taken by the Government to expedite the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): No, Madam.

(c) to (e): The Government of India had received resolutions passed on 20th February 2005 and again on 15th December 2005 by both the Houses of Maharashtra State Legislature recommending the establishment of separate Development Board for Konkan. Erstwhile Planning Commission (now NitiAayog), who were consulted in the matter were of the view that backwardness by itself is not a reason for a Constitutional Amendment for establishing a separate Development Board for Konkan region in Maharashtra as there are other instruments available with the Centre and State Government to gear up their developmental machinery for achieving the desired progress in backward regions.
